

No. Estt. 16/499/ 2020,
O/o Chief Metropolitan
Magistrate, Esplanade, Mumbai.
Date :- 19/05/2020.

OFFICE ORDER

Subject : - Constitution of Committee to implement the safeguards to be taken to minimize spread of COVID-19 virus during lockdown period.

Reference : Hon'ble High Court Bombay Circular dated 18/5/2020.

In view of above referred circular, the following committee is constituted for Esplanade Centre of Courts to implement the safeguards to be taken as per the directions issued in the above referred circular.

Sr. No.	Name	Designation
1	Shri. R. K. Rajebhosale	Addl. Chief Metropolitan Magistrate, 47 th Court, Esplanade, Mumbai.
2	Shri. A. V. Kulkarni	Metropolitan Magistrate, 23 rd Court, Esplanade, Mumbai.
3	Ms. K. M. Chavan	Metropolitan Magistrate, 28 th Court, Esplanade, Mumbai.

Further, Smt.Rabia Siddiqui, Asstt. Registrar, is nominated to oversee the arrangements on day to day basis and to carry out the inspection at least 3 times a day or more often with the help of assisting staff of maintenance department.

The centre heads are requested to form the similar

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committee at their respective centres for implementing the safeguards as per Hon'ble High Court's guidelines.

(Smt. S. T. Dande),
I/c Chief Metropolitan Magistrate,
Esplanade, Mumbai.

C.C. To :-

- 1) The Concerned Judicial Officers mentioned above.
- 2) All the Centre Heads of Courts.
- 3) The Registrar, Court of Chief Metropolitan Magistrate, Mumbai.
- 4) The Office order file.
- 5) The Office Superintendent, Esplanade, Mumbai.
- 6) The Court Manager.